

Name of the corporate debtor:		Neo Infrastructure Pvt Ltd		Date of commencement of		01.02.2019		List of creditors as on:			19.05.2025
Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016											
Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any	
		No. of claims	Amount	No. of claims	Amount of claims admitted						
1	Secured financial creditors belonging to any class of creditors	0	-	0	-	-	-	-	1		
2	Unsecured financial creditors belonging to any class of creditors	1	13,00,00,000	0	-	-	13,00,00,000	-	2		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,76,76,84,394	3	1,64,42,05,830	-	12,34,78,564	-	3		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	0	-	-	-	-	4		
5	Operational creditors (Workmen)	0	-	0	-	-	-	-	5		
6	Operational creditors (Employees)	0	-	0	-	-	-	-	6		
7	Operational creditors (Government Dues)	1	1,73,98,059	1	1,70,21,693	-	3,76,366	-	7		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	0	-	-	-	-	8		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-	9		
Total		5	1,91,50,82,453	4	1,66,12,27,523	0	25,38,54,930	0			



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Resolution Professional

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

Annexure - 1



Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC				
1												
						0.00		0.00%	0.00	0.00	-	0.00



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List of unsecured financial creditors belonging to any class of creditors

Sl No.	Name of the Creditors	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed			Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sandeep Madan	20.02.2019	13,00,00,000.00	0.00	Unsecured FC	0.00	No	0.00%	0.00	0.00	13,00,00,000.00	0.00	
CLAIMS OF UNSECURED FINANCIAL CREDITORS			13,00,00,000.00	0.00		0.00		0.00%	0.00	0.00	13,00,00,000.00	0.00	

LIST OF SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

Annexure - 3

Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1	Syndicate Bank	18.02.2019	34,17,55,975.00	34,17,55,975.00	Secured FC	0.00	No	20.79%	0.00	0.00	0.00	0.00	Similar claim has also been admitted under Brys International Pvt Ltd, being co-borrower.
2	Bank of Baroda	04.03.2019	85,93,83,836.00	85,93,83,836.00	Secured FC	0.00	No	52.27%	0.00	0.00	0.00	0.00	Similar claim has also been admitted under Brys International Pvt Ltd, being co-borrower.
3	New Okhla Industrial Development Authority	11.04.2019	56,65,44,583.00	44,30,66,019.00	Secured FC	0.00	No	26.94%	0.00	0.00	12,34,78,564.00	0.00	Claim of this FC has also admitted in Operational Creditor (Form B)
34,17,55,975.00				34,17,55,975.00		0.00		20.79%	0.00	0.00	12,34,78,564.00	0.00	



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LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

Annexure - 4

Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1													
CLAIMS OF UNSECURED FINANCIAL C				-	-	0.00		0.00%	0.00	0.00	-	0.00	



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LIST OF OPERATIONAL CREDITORS (Workmen)

Annexure - 5

Sl No.	Name of authorized representative, if any	Name of workmen	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of voting share in CoC, if applicable					
1													
								0.00%	0.00	0.00	0.00		



LIST OF OPERATIONAL CREDITORS (Employees)

Annexure - 6

Sl No.	Name of authorized representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of voting share in CoC, if applicable					
1													
					-	-		0.00%	0.00	0.00	0.00		



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LIST OF OPERATIONAL CREDITORS (GOVT. DUES)

Annexure - 7

Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1	New Okhla Industrial Development Authority	11.04.2019	1,73,98,059.00	1,70,21,693.00	Form B (Govt Dues)	0.00	No	0.00%	0.00	0.00	3,76,366.00	0.00	Claim of this OC has also admitted in Secured FC (Form C)
			1,73,98,059.00	1,70,21,693.00		0.00		0.00%	0.00	0.00	3,76,366.00	0.00	



LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

Annexure - 8

Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1														
							0.00		0.00%	0.00	0.00	-	0.00	



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LIST OF OTHER CREDITORS (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

Annexure - 9

Sl No.	Name of the Creditors	Details of claim received		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?					
1													
							0.00		0.00	0.00	-	0.00	



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